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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/188 & 189/2017
IN
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	P.H. Arvindh Pandian Sr Advocate Mr. Sricharan Sai Vihar	Counsel for Petitioner	Civil
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2.	RAHUL BALAJI VISHNU MOHAN	for Respondents	
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ORDER

Counsel representing both the parties are present and submitted that the matter is likely to be settled between the parties and prayed time for making submissions on the final outcome of the settlement talks. The Observer has submitted his report to the Registry. The Registry is directed to furnish a copy of the report to both the parties. Put up on 02.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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